

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

14. **IA-2723 & 5226/2023, IA-64/2024 in C.P.(IB)/3231(MB)/2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **26.03.2024**

NAME OF THE PARTIES: National Steel And Agro Industries Limited
Vs
Mithesh Trading Private Limited

SECTION: 9, 30, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016. Rule 11 of
NCLT Rules, 2016

ORDER

1. Mr. G. Aniruth Purusothaman, Ld. Counsel for the Applicant present.
2. Counsel for the RP submits that he has filed an application seeking to condone the delay in filing the extension and exclusion application, which is under scrutiny.
3. List this matter on **30.04.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)